

NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/180/2016

NAME OF THE PETITIONER(S)

: A.K. Mansoor

NAME OF THE RESPONDENT(S)

others

: M/s Indo – Asian News Channel Private Limited & 3

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Shri A M Sridharan, counsel for petitioner present. Counsel for R1 to R3 present. Counsel for R7 called but absent. No representation. Counsel for petitioner stated in the affidavit that notice on R8 was served on 20.3.2017, so R8 is set ex parte. Counsel for petitioner is permitted to put the new address of R8 in the amendment application and sought time for filing counter to CA 47/2017 filed by R1 to R3. Time extended at request for filing counter with a direction to serve a copy of the same to the other side prior to the next date of hearing. Put up on 10.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)